GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA UNSTARRED QUESTION NO.4948 TO BE ANSWERED ON 1ST APRIL, 2022

AVAILABILITY OF AYUSH MEDICINES IN PRIMARY HEALTH CENTRES

4948. SHRIMATI POONAMBEN MAADAM:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government is ensuring availability of high quality AYUSH medicines in Government Primary Health Centres;
- (b) if so, the details thereof, State/UT-wise; and
- (c) the funds allocated to Gujarat for the AYUSH medicinal conservation and development during the last three financial years?

ANSWER THE MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL)

- (a) & (b)Public Health being a state subject, to ensure the availability of high quality AYUSH medicines in Primary Health Centres comes under the purview of respective State Government/UT Governments. However, under the Centrally Sponsored Scheme of the National AYUSH Mission (NAM), there is a provision of financial assistance for the supply of essential AYUSH medicines through AYUSH facilities including Primary Health Centres in the States/UTs. Ministry of Ayush has approved grants for the supply of essential AYUSH medicines including contingency for Primary Health Centres under NAM from 2014-15 to 2021-22 is furnished in **Annexure-I**.
- (c) The funds allocated to Gujarat for the AYUSH medicinal plants conservation and development under the Central Sector Scheme for Conservation, Development and Sustainable Management of Medicinal Plants during the last three financial years is furnished in **Annexure-II**.

Annexure-I
Status of grants approved for the supply of essential AYUSH medicines including contingency for Primary Health Centres under NAM from 2014-15 to 2021-22

| Sl. No. | Name of States/UTs | Amount approved (Rs. in lakhs) |
|---------|--------------------------------------|--------------------------------|
| 1. | Andaman& Nicobar Islands | 404.38 |
| 2. | Andhra Pradesh | 6.60 |
| 3. | Arunachal Pradesh | 86.60 |
| 4. | Assam | 259.80 |
| 5. | Bihar | 1485.00 |
| 6. | Chandigarh | 25.10 |
| 7. | Chhattisgarh | 1360.20 |
| 8. | Dadra & Nagar Haveli and Daman & Diu | 51.20 |
| 9. | Goa | 250.00 |
| 10. | Haryana | 749.60 |
| 11. | Himachal Pradesh | 60.20 |
| 12. | Jammu & Kashmir | 178.24 |
| 13. | Jharkhand | 320.10 |
| 14. | Karnataka | 89.43 |
| 15. | Lakshadweep | 129.60 |
| 16. | Madhya Pradesh | 2895.00 |
| 17. | Maharashtra | 157.50 |
| 18. | Manipur | 378.60 |
| 19. | Mizoram | 106.30 |
| 20. | Meghalaya | 245.10 |
| 21. | Nagaland | 123.00 |
| 22. | Odisha | 1318.16 |
| 23. | Puducherry | 337.80 |
| 24. | Punjab | 192.58 |
| 25. | Rajasthan | 1856.33 |
| 26. | Sikkim | 43.80 |
| 27. | Tamil Nadu | 3708.40 |
| 28. | Tripura | 82.58 |
| 29. | Uttrakhand | 372.36 |
| 30. | West Bengal | 220.53 |
| 31. | Ladakh | 39.60 |
| | Total | 17533.681 |

The status of funds allocated to Gujarat for the AYUSH medicinal plantsconservation and development during the last three financial years

Annexure-II

| Sl. No. | Year | Funds allocated (Rs. in lakhs) |
|---------|---------|--------------------------------|
| 1 | 2018-19 | 1434.02 |
| 2 | 2019-20 | 73.72 |
| 3 | 2020-21 | 261.20 |